

*The question was put and the motion was adopted.*

SHRIMATI PRIYANKA CHATURVEDI: Sir, I introduce the Bill.

**The Facial Recognition Technology (Regulation of Police Powers) Bill, 2023**

MR. CHAIRMAN: The Facial Recognition Technology (Regulation of Police Powers) Bill, 2023. Shrimati Priyanka Chaturvedi.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I move for leave to introduce a Bill to provide for a framework to regulate, control and define powers of the police agencies and central investigative agencies to use facial recognition technologies for the purposes of identification, investigation and inquiries of criminal offences and for matters connected therewith and incidental thereto.

*The question was put and the motion was adopted.*

SHRIMATI PRIYANKA CHATURVEDI: Sir, I introduce the Bill.

**The Constitution (Amendment) Bill, 2022 (insertion of New article 44A and Amendment of article 51A)**

MR. CHAIRMAN: The Constitution (Amendment) Bill, 2022 (Insertion of New Article 44A and Amendment of Article 51A). Dr. Anil Sukhdeorao Bonde.

DR. ANIL SUKHDEORAO BONDE (Maharashtra): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

*The question was put and the motion was adopted.*

DR. ANIL SUKHDEORAO BONDE: Sir, I introduce the Bill.

**The Marriage Bureau (Regulation) Bill, 2022**

MR. CHAIRMAN: The Marriage Bureau (Regulation) Bill, 2022. Dr. Anil Sukhdeorao Bonde.

DR. ANIL SUKHDEORAO BONDE (Maharashtra): Sir, I move for leave to introduce a Bill to provide for regulation of marriage bureaus for prevention of malpractices and misuse of marriage registration facility and for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

DR. ANIL SUKHDEORAO BONDE: Sir, I introduce the Bill.

### **The Interfaith Marriages by Unlawful Conversion (Prohibition) Bill, 2023**

MR. CHAIRMAN: The Interfaith Marriages by Unlawful Conversion (Prohibition) Bill, 2023. Dr. Anil Sukhdeorao Bonde.

DR. ANIL SUKHDEORAO BONDE (Maharashtra): Sir, I move for leave to introduce a Bill to prohibit interfaith marriages by unlawful conversion and for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

DR. ANIL SUKHDEORAO BONDE: Sir, I introduce the Bill.

MR. CHAIRMAN: The Right of Children to Free and Compulsory Education (Amendment) Bill, 2022. Shri A. A. Rahim. Not present. The Constitution (Amendment) Bill, 2023 (Amendment of Article 371A). Shri A. A. Rahim. Not present. The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Amendment) Bill, 2023. Shri A. A. Rahim. Not present. The Advocates (Amendment) Bill, 2022. Dr. Sasmit Patra.

### **The Advocates (Amendment) Bill, 2022**

DR. SASMIT PATRA (Odisha): Sir, I move for leave to introduce a Bill further to amend the Advocates Act, 1961.

*The question was put and the motion was adopted.*

DR. SASMIT PATRA: Sir, I introduce the Bill.